

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:3837
ANSWERED ON:04.09.2012
DUES FROM ADVERTISEMENT AGENTS
Patil Shri A.T. Nana

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government has not recovered the outstanding dues amount worth crores of rupees from the advertisement agents appointed by the National Film Development Corporation (NFDC);
- (b) if so, the details of the outstanding amount alongwith the names of such agents as on date;
- (c) the details of legal action taken against the defaulters so far;
- (d) whether the Government has taken timely action against the defaulters for expeditious recovery of the said amount; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. S. JAGATHRAKSHAKAN)

- (a) NFDC has outstanding dues from advertisement agencies for the period up to Financial Year 2003-2004.
- (b) A statement showing the outstanding dues from various advertising agencies is attached herewith at Annexure-I.
- (c) to (e) NFDC has filed 17 suits against the defaulters in the High Courts of Bombay & Delhi which are pending as on date as per statement attached at Annexure-II.